

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO.867
TO BE ANSWERED ON WEDNESDAY, THE 20TH DECEMBER, 2017**

INFRASTRUCTURE PROJECT COST

**867. SHRI RATTAN LAL KATARIA:
SHRI MATI RAKSHATAI KHADSE:**

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether 331 infrastructure projects see cost overrun of Rs. 1.72 lakh crore;**
- (b) if so, the details in this regard;**
- (c) whether the Government report attributes the time overrun to a host of issues including delay in land acquisition, forest clearance, supply of equipment, fund constraints, the Maoist incursion, legal cases and law and order situation;**
- (d) if so, the details in this regard;**
- (e) the overall delay range of these projects; and**
- (f) the steps taken by Government to stop this menace of delay?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS [Shri VIJAY GOEL]

(a) & (b) Government in the Ministry of Statistics and Programme Implementation monitors on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above on time and cost overruns on the basis of information provided by the project implementation agencies. As on 01.10.2017, a total of 1263 projects were on the monitor of this Ministry.

Of these, 297 are showing time overruns, 350 are showing cost overruns and 103 are showing both time and cost overruns. These 350 projects showing cost overrun of Rs. 2.65 lakh crore. The Project-wise details of 350 projects showing cost overruns are available at www.cspn.gov.in/publication.

(c) & (d) Causes for time overruns are project-specific and depends on a variety of technical, financial and administrative factors. As reported by the project implementing agencies of this Ministry's On-line Computerized Monitoring System (OCMS), the main reasons for delay in timely completion of the Projects are: delay in land acquisition, delay in environment and forest clearances, funding constraints, rehabilitation and resettlement issues, local body / municipal permissions, utility shifting, contractual issues, etc. The Project-wise details of delayed projects are available at www.cspn.gov.in/publication.

(e) The range of delay in these 297 delayed projects is 1-261 months.

(f) The major steps undertaken to ensure completion of Central Sector Infrastructure Projects without time and cost overruns include; rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.